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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP No. 139/2006  
in  
OA No. 1283/2004

New Delhi this the 10<sup>th</sup> day of July, 2006

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)

Layak Ram Sharma,  
House No. F-6, Nag Mandir Road,  
Shastri Nagar, New Delhi.

..Applicant  
(By Advocate Ms Priyanka proxy for Shri M.K.Bhardwaj )

VERSUS  
Union of India and Ors.

1. Dr.K.K.Paul,  
Commissioner of Police,  
Police Headquarters, I.P.Estate, New Delhi.
2. Shri V.K.Duggal,  
Secretary, Govt. of India,  
Ministry of Home Affairs, New Delhi.

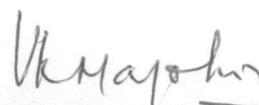
..Respondents  
(By Advocate Mrs.P.K.Gupta for respondent No.1 )  
( By Advocate Shri Rajesh Katyal for respondent No.2 )

O R D E R (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A))

It is not disputed that respondents have paid sum of Rs. 15,955/- by way of interest on the delayed payment of leave encashment. As such the directions of this court stands/ complied with by the respondents. CP is dropped and notices issued to the respondents are discharged.

  
( Mrs. Meera Chhibber)  
Member (J)

  
( V.K.Majotra)  
Vice Chairman (A)